

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44 (11)-HC/17/11717

Dated, Agartala, the 29th June, 2017

NOTIFICATION

Hon'ble the Chief Justice has been pleased to order that henceforth all the Judicial Magistrate of First Class in all stations across the state shall submit monthly report in respect of Traffic Challan Cases, showing pendency of such cases at the beginning of the month, number of cases received during the month, number of cases disposed of during the month and number of cases pending at the end of the month directly to the High Court either in soft copy or in hard copy positively by the 10th day of every subsequent month.

This is issued in continuation of the earlier Notification No. F.44 (11)(a)-HC/2017/7052, dated 10th April, 2017 issued by the High Court.

By Order
Sd/-
(D. Debbarma)
Deputy Registrar (Judicial)
High Court of Tripura

No. F.44 (11)-HC/17/11718 - 53

Dated, Agartala, the 29th June, 2017

Copy to:

1. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur, for information & compliance. They are also requested to circulate the same amongst all the Presiding Officers of the concerned Courts under their respective Districts for their information and compliance.
2. The Registrar (Vigilance), High Court of Tripura, Agartala.
3. The Registrar (Judicial), High Court of Tripura, Agartala.
4. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
5. The Registrar (Admn.), High Court of Tripura, Agartala.
6. The Joint Registrar, High Court of Tripura, Agartala.
7. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
8. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar
9. All the Deputy Registrars, High Court of Tripura, Agartala.
10. The Chief Librarian, High Court of Tripura, Agartala.
11. The Secretary to the Hon'ble Judge, S. Talapatra, High Court of Tripura, Agartala.
12. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
13. The Secretary to Ld. Registrar General, High Court of Tripura, Agartala.
14. The Assistant Registrars, High Court of Tripura, Agartala.
15. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the office website of the High Court of Tripura, Agartala.
16. File No. 40 (22)-HCT/BENCH/SUB.JUD.


Deputy Registrar (Judicial)